

SHRIMATI SAVITRI SHYAM : He is in search of a site for the Dehra Dun factory. I am saying that the shortage is not due to less production but it is on account of non-availability of wagons.

MR. SPEAKER : Your views are welcome, but this is not relevant.

SHRI PARIPOORNANAND PAINULI : In view of the fact that Government have decided to construct the Tehri dam within the financial year and there are proposals for the construction of the Kissau dam in Dehra Dun and Pancheswar Dam in Almore, Tehri dam being the biggest in South-East Asia, may I know whether it will be possible for the Government to start construction of this cement factory within the fourth plan and if so, whether it will be in the private sector or in the public sector ?

SHRI GHANSHYAM OZA : We will try to expedite it. It is going to be in the public sector.

Issu of Licence for Setting up of a Glucose Factory in Tamil Nadu

*1540. **SHRI BHUVARAHAN :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether any licence has been issued to start a Glucose Factory in Tamil Nadu ;

(b) if so, when this licence was given ;

(c) whether the factory has started functioning ; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). No licence has yet been issued. A letter of intent for setting up a unit in Tamil Nadu for the manufacture of starch/glucose/dextrose had been issued on 28th August, 1969 to M/s. Jeypore Sugar Co., Madras.

(c) and (d). The unit has not yet started functioning. The letter of intent, which is valid up to 27th August, 1971 is still under implementation.

SHRI BHUVARAHAN : What is the reason for the delay and who is responsible — the Government or the party ? Also, what is the total cost of the plant ?

SHRI SIDDHESHWAR PRASAD : There is no question of delay. A letter of intent has been issued which is valid up to 27th August, 1971. The party has, as yet, not applied for the issuing of the licence.

SHRI K. LAKKAPPA : May I know whether it is a fact that a big business house, like that of Jaipurias, has taken a letter of intent to start this industry and is now making frantic efforts to sell it away in the black market so that it gets the money ? Would Government make an inquiry in this behalf ?

SHRI SIDDHESHWAR PRASAD : I do not have any information on this point.

MR. SPEAKER : You better contact him latter on, please. Next question Shri Chandrappan.

SHRI C. K. CHANDRAPPAN : 1541.

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : Sir, instead of Kayamkulam it is printed as Kanyakumari. Therefore, on that basis I am replying.

MR. SPEAKER : A correction slip has been issued already.

SHRI HANUMANTHAIYA : The copy with me probably is the earlier one.

MR. SPEAKER : I think so. We circulated the correction slip.

Railway Line from Kayamkulam to Punaloor

*1541. **SHRI C. K. CHANDRAPPAN :** Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to construct a new Railway line from Kayamkulam to Punaloor ; and

(b) if so, when the work will be started and what will be the expenditure involved ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No, Sir.